

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF HINDUSTHAN SMALL TOOLS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	Hindusthan Small Tools Private Limited
2. Date of incorporation of corporate debtor	13/08/1955
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata, West Bengal
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U22219WB1955PTC022547
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 30, Chowringhee Road, Kolkata - 700016
6. Insolvency commencement date in respect of corporate debtor	14th January 2022 (Order received on 14th January, 2022)
7. Estimated date of closure of insolvency resolution process	13th July, 2022 (180th day from the date of commencement of Insolvency Resolution Process)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Kuldeep Verma IBBI/PA-001/IP-P00014/2016-17/10038
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 46, BB Ganguly Street Unit 501, Kolkata 700012. Email: kuverma@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 46, BB Ganguly Street Unit 501, Kolkata 700012. Email: cirp_hstpl@gmail.com
11. Last date for submission of claims	28th January, 2022 (14 days from the date of Initiation of CIRP)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: www.ibbi.gov.in/downloadform.html Physical Address: Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata Bench-II has ordered the commencement of a corporate insolvency resolution process of the Hindusthan Small Tools Private Limited on 14th January, 2022 (Copy of order communicated to undersigned on 14th January, 2022).

The creditors of Hindusthan Small Tools Private Limited are hereby called upon to submit their claims with proof on or before 28th January, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Date : 16th January, 2022
Place: Kolkata

Mr. Kuldeep Verma
Interim Resolution Professional
IBBI/PA-001/IP-P00014/2016-17/10038

Published on 16.01.2022

1. English Daily - Financial Express (All India Edition)
2. Bengali Daily - SUKHARAR